288	Written Answers to	[RAJYA SABHA]	Unstarred Questions
	1	2	3
	Essar Steel Ltd.	10000	7916
	JSW Steel Ltd.	16600	21161
	Jindal Steel & Power Ltd	4850	2640
	Others	60508	58213
Le	ss Own Consumption	-	14105
Su	B TOTAL (Private Sector)	104458	86940
G R	and Total (A+B)	128277	101806

Source: JPC

Disinvestment of under construction steel plant at Nagarnar

†1410. SHRI MOTILAL VORA: Will the Minister of STEEL be pleased to state:

- (a) whether it is a fact that Government has proposed to disinvest the under construction steel plant at Nagarnar in Chhattisgarh;
 - (b) if so, the details thereof;
- (c) whether the Chhattisgarh Government has requested to reconsider the proposal of disinvestment of under construction steel plant in Nagarnar; and
- (d) whether, in view of special circumstances of Nagarnar which is located in naxal-affected Bastar area, Government will reconsider the proposal of disinvestment of under construction steel plant over there, if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) Yes, Sir. The Government has taken 'In-principle' decision on strategic disinvestment of Nagarnar Steel Plant of NMDC Limited.

- (c) Yes, Sir.
- (d) The final decision in this matter will be taken in due course.

Dumping of steel

- 1411. SHRI SANJAY SINGH: Will the Minister of STEEL be pleased to state:
- (a) whether Government is contemplating on any steps to check the dumping of steel and predatory pricing in the market;

[†]Original notice of the question was received in Hindi.

- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) to (c) The Government doesn't interfere with the free and fair trade of the steel products. However, Government of India takes trade remedial measures to avoid injury to the domestic steel sector following due process. Following trade measures have been taken by the Government in FY 2017-18:

Sl. No	o. Products	Trade relief Measure	Date of Notification
1.	Cold-rolled Flat products of stainless steel of width greater than 1250 mm of all series not further worked than Cold rolled (cold reduced) with a thickness of up to 4mm, excluding some grades and products.	Anti- Dumping	24th October, 2017
2.	Hot Rolled Flat Products of Alloy or Non Alloy Steel (71 Tariff Lines)	Anti- Dumping	11th May, 2017
3.	Cold Rolled Flat Products of Alloy or Non Alloy Steel (36 Tariff Lines)	Anti- Dumping	12th May, 2017
4.	Wire Rod of Alloy or Non-Alloy Steel (15 Tariff Lines)	Anti- Dumping	30th August, 2017
5.	Colour coated/pre-painted flat products of alloy or non-alloy steel (2 Tariff Lines)	Anti- Dumping	30th August, 2017
6.	Hot rolled and cold rolled flat products of stainless steel of all grades/series; whether or not in plates, sheets, or in coil form or in any shape, of any width, of thickness 1.2mm to 10.5mm in case of hot rolled coils; 3mm to 105mm in case of hot rolled plates & sheets; and up to 6.75mm in case of cold rolled flat products; specifically excluding razor blade grade steel	Countervailing Duty	7th September, 2017